

It is not providing funds.

is laid on the Table of the House.

**Khadi and Village Industries
Commission**

(a) Yes, Sir.

*8644. SHRI BAPU HARI CHAURE:
SHRI MANIKRAO HODLYA
GAVIT:

Will the PRIME MINISTER be pleased to state:

(a) whether the Khadi and Village Industries Commission (KVIC) proposes to create additional job opportunities for rural workers in the non-farm sector;

(b) if so, the details thereof; and

(c) the quantum of employment likely to be generated therefrom, state-wise?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SEALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a) to (c) A statement

(b) The aim of KVIC is to generate employment through development of khadi and rural industries in the whole country. Upto 1992-93, the KVIC has been able to provide employment to 52.50 lakh persons (14.45 lakhs in khadi and 38.05 lakhs in Village Industries). Apart from the normal programmes, additional employment opportunities for rural workers in non-farm sector is proposed to be generated through the Special Employment Programme launched in 16 selected backward districts of the country. A list of the districts in which the special employment programme is being implemented is given in the Annexure.

(c) In each district selected for the special employment programme, employment for 10,000 persons shall be generated. Thus the programme is likely to generate employment for 1,60,000 persons in the above districts.

ANNEXURE

Districts Identified for Special Employment Programme Through KVI.

<i>S. No</i>	<i>State</i>	<i>District</i>
1.	Assam	Marigaon
2.	Andhra Pradesh	Kurnool, Adilabad
3.	Bihar	Saharsa
4.	Gujarat	Dang
5.	Himachal Pradesh	Chamba
6.	Kerala	Alleppy
7.	Madhya Pradesh	Sarguja

S. No	State	District
8.	Maharashtra	Chandrapur
9.	Orissa	Kalahandi
10.	Rajasthan	Dousa
11.	Tamil Nadu	Tirunelveli, Ramanathpuram
12.	Uttar Pradesh	Mau
13.	West Bengal	Birbhum
14.	Karnataka	Kolar

[Translation]

SHRI MANIKRAO HODLYA GAVIT: Mr. Speaker, sir, the hon. Minister has stated in his reply that the aim of the KVIC is to generate employment through the development of Khadi and rural industries in the whole country. Upto 1992-93, the KVIC has been able to provide employment to 52.50 lakh persons including 14.45 lakhs in Khadi and 38.05 lakhs in village industries. Apart from the normal programmes, additional employment opportunities for rural workers in non-form sector is proposed to be generated through the special employment programme launched in 16 selected backward districts of the country.

Sir, the part 'C' of the reply states that employment will be generated for 10,000 people in each selected district under the special employment programme. Thus, the programme is likely to generate employment for 1,60,000 persons in the above districts.

MR. SPEAKER: You need not read it.

SHRI MANIKRAO HODLYA GAVIT: I want a clarification from the hon. Minister. Part 'b' of the reply states that 52.50 lakh persons will be provided employment under this programme whereas part 'C' of the reply states that 1,60,000 persons will be provided employment. Why is this contradiction in the reply?

MR. SPEAKER: Please tell us to why this contradiction is there in the reply.

[English]

Why is there this big difference?

SHRI M. ARUNACHALAM: We have taken up 16 districts under the scheme. We will be taking another 50 districts in the Eighth Five Year Plan and thereby we will be creating additional employment opportunities for 5 lakh people.

[Translation]

SHRI MANIKRAO HODLYA GAVIT:

My second supplementary question is whether the Adivasi and hill districts of Maharashtra i.e., Thane, Dhule and Nasik come under the backward districts mentioned in the reply where employment will be provided under the KVIC's special employment programme and if so, the time by which employment will be provided and if these districts do not come under the areas mentioned then what are the reasons therefor?

[English]

MR. SPEAKER : Do you have the information? He is referring to some districts in Maharashtra.

SHRI M. ARUNACHALAM : These districts have been selected on the basis of the recommendation of KVIC. It was scrutinized by a Committee headed by the Secretary, Small Scale Industries. In the remaining period of the Eighth Five Year Plan, we will be taking up another 50 districts. I do not know whether it is being done or not.

SHRI SOBHANADREESWARA RAO VADDE : Mr. Speaker, Sir, in respect of the Schemes that are being encouraged by the Khadi and Village Industries Commission, the unit cost has been enhanced in recent times to a great extent. The actual necessity is, more number of beneficiaries should be helped rather than the steep escalation in the cost of the unit. I would like to know categorically from the hon. Minister whether the Government will look into aspect and make necessary changes so that it gives revised instructions to the State KVIC to help more number of rural artisans, particularly the black-smiths who can manufacture the improved agricultural implements, tools etc. and the bamboo basket-makers. There are lot of avenues now.

I would like to know from the Government whether it will also issue clear instructions to the financial institutions. Here you have said you are giving assistance through KVIC. The banks must also give more financial assistance.

MR. SPEAKER : Please come to the question now. This kind of verbosity will not help.

SHRI SOBHANADREESWARA RAO VADDE : I would like to know whether the Government will issue clear instructions so that their financial requirements are met positively.

SHRI M. ARUNACHALAM : Sir, this aspect has been looked into. A high power Committee headed by the Prime Minister has been constituted. The Committee will be submitting its recommendations very shortly. This aspect is also being discussed.

SHRI C. K. KUPPUSWAMY : What is the policy support that the Government is giving to Khadi and Village Industries to increase employment opportunities?

SHRI M. ARUNACHALAM : As far as the Government is concerned, it is giving due policy support in the form of positive and protective measures for the KVI sector. Number one is, permission has been given for the use of duty free polyester fiber for the KVIC. Import of raw wool has been exempted from excise duty and the number of items which have been allowed excise duty exemption is now increased.

The poly-vastra of KVIC has been allowed for use by Government employees to promote hand-made paper industry. The Government has given instructions to various Ministries and Departments to purchase fifty per cent of their requirement from

this hand-made paper.

[*Translation*]

SHRI PHOOL CHAND VERMA : The hon. Minister has selected 16 districts and in each district 10,000 persons are proposed to be provided employment under the Special Rural Employment Programme. I would like to know as to what is the percentage of Harijans - Adivasis, the people belonging to backward classes and rural landless labourers for providing employment under this programme?

[*English*]

SHRI M. ARUNACHALAM : Yes Sir, As on date, 30 per cent beneficiaries from the KVIC activities are Harijans and Scheduled Castes.

[*Translation*]

SHRI RAMASHRAY PRASAD SINGH : The list given by the hon. Minister includes Sahara's district of Bihar. I would like to know whether underdeveloped Adivasi areas and backward districts are proposed to be included or not?

[*English*]

MR. SPEAKER : You can briefly reply.

SHRI M. ARUNACHALAM : Saharsa district has been selected under Special Employment Programme. The Scheduled Castes and the Scheduled Tribes people have been involved in it.

[*Translation*]

Programmes for Ocean Sciences

*645. SHRI JANGBIR SINGH : Will

the PRIME MINISTER be pleased to state:

(a) the major programme undertaken by the Government in various fields of ocean sciences during the last two years;

(b) the details of the amount spent on these programmes and the results achieved therefrom; and

(c) the amount earmarked in the current financial year for these programmes?

[*English*]

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO) : (a) to (c) A Statement is laid on the Table of the House.

STATEMENT

(a) The Major programmes undertaken by the Government in Ocean Science in the last two years are as follows:

- (i) Scientific Research in Antarctica
- (ii) Polymetallic Nodules Programme
- (iii) Programmes related to the Exclusive Economic Zone including the coastal areas.
- (iv) Basic Research

(b) A total amount of about Rs. 91 crores has been spent in the last two years on the implementation of the major programmes indicated in Part (a) of the answer. Some highlights of the results achieved are given below: